

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-775(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2018.

NAME OF THE COMPANY: M/s. United Liner Shipping Service LLP
V/s. M/s. Satkar Logistics Pvt. Ltd

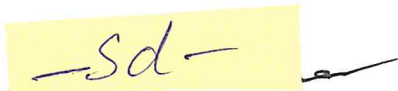
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

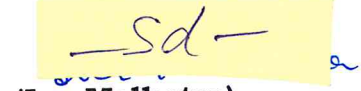
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Varun Singh, Ms. Archana Singh, Ms. Pranati Bhatnagar and Mr. Gaurav Nair, Advocates		
	For the Respondent:	Mr. Sumeet, Advocate		

ORDER

Reply has been filed by the Corporate Debtor along with the receipt evidencing the payment of cost to the Prime Minister's Relief Fund in compliance of the previous order. The reply however is not before this Bench.

To come up for arguments and disposal on 27th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)